

PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH

Sub: High Court of Andhra Pradesh – Letter received from the Member Secretary, Judicial Officers' Pay Commission – Regional Conference for the State of Andhra Pradesh scheduled to be held on Friday 19th April, 2019 in Visakhapatnam – Orders issued – Reg.

Ref: E-mail letter dated 16.04.2019 from the Member Secretary, Judicial Officers' Pay Commission.

Order ROC No.173/SO/2019, dated 18.04.2019

The High Court has nominated the following Judicial Officers to participate in the Regional Conference of Judicial Officers' Pay Commission scheduled to be held on 19.04.2019 in Visakhapatnam, where Judicial Officers and the Judicial Officers' Associations are stakeholders in the deliberations on Pay, Allowances and Pension, and to make submissions.

1. Sri U. Satya Rao, Judge, Family Court-cum-V Additional District Judge, Visakhapatnam.
2. Sri Satya Prabhakar, II Additional special judge for CBI Cases, Visakhapatnam.
3. Sri Gopi Chand, III Additional District Judge, Kakinada, East Godavari.



REGISTRAR GENERAL

To

1. The Individuals concerned
2. The Registrar-IT-cum-CPC), High Court of Andhra Pradesh.
(for placing the same in the Official website of the High Court)